

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 7358 OF 2002

GUJARAT AGRICULTURAL UNIVERSITY

Appellant (s)

VERSUS

ALL GUJARAT KAMDAR KARMACHARI UNION

Respondent(s)

(With appln.(s) for amendment of cause title and permission to file additional documents and exemption from filing O.T.)

WITH Civil Appeal NO. 7427-7490 of 2002

(With appln.(s) for exemption from filing c/c of the impugned judgment and amendment of cause title and permission to file additional documents and exemption from filing O.T. and with office report)

Date: 15/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE  
HON'BLE MR. JUSTICE R.M.LODHA

For Appellant(s) Mr.P.S.Patwalia, Sr.Adv.  
Mr. Sanjay Kapur, Adv.

Mr.D.G.Chauhan, Adv.  
Mr.Deepak V.Patel, Adv.  
Mr.Rajiv Kapur, Adv.  
Ms.Arati Singh, Adv.  
Mr.Aman Preet Singh Rahi, Adv.

For Respondent(s)

In CA 7358/2002 Respondent-in-Person

UPON hearing counsel the Court made the following  
ORDER

Application for amendment of cause-title is allowed.

Mr.P.S.Patwalia, learned senior counsel appearing on behalf of the  
appellant resumed his arguments at 11.30 A.M. and concluded at 11.55

A.M. Thereafter, the respondent-in-person made his reply submissions

upto 1.00 P.M. Arguments concluded. Judgment reserved.

( Satish K.Yadav ) ( Phoolan Wati Arora )  
Court Master Court Master